

**CORAM : H.H.J. SHRI M. S. AZMI**

**( Court Room no.1)**

**DATE : 21<sup>st</sup> September 2020.**

<b>Sr. No</b>	<b>Suit no.</b>	<b>Parties name</b>	<b>Stage</b>	<b>Next Date</b>
1	SU 5107/07	Devang champaklal Goradia V/s. Krishan K. Punjabi	Judgment	
2	SU 9650/90	M/s. Sona Constructions V/s. Vimal P. Dhuru & Ors.	Arguments	
3	SU 9431/00	Khatunbai Alias Khatijabai & Ors. V/s. Zarina w/o. Sherai Hasanali Charaniaya & Ors.	Issues	
4	SU 367/19	Raja Nava Developers Pvt. Ltd. V/s. Ebrahim Haji Jetha	Issues	
5	SC 760/13	State of Mahim P. Stn. V/s. Rakesh N. Patil and 3 Ors.	Judgment	
6	SC 378/17	State of Mahim P. Stn. V/s. Ravindra @ Babu Patil	Judgment	
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**Sheristedar/ (C.R N0.01)**